

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).162/2006

(From the judgement and order dated 09/08/2005 in WP No. 673/2003
(Old No.13150/1996) of The HIGH COURT OF UTTARANCHAL AT NAINITAL)

UTTARANCHAL ROAD TRANSPORT CORPN.& ORS.

Petitioner(s)

VERSUS

MANSARAM NAINWAL

Respondent(s)

(With prayer for interim relief and office report)

Date: 24/07/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s) Mr. Pradeep Misra,Adv.

For Respondent(s) Mr. A.S. Rawat,Adv.

Mr. K.S. Rana,Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

(Neena Verma)

(Vijay Ag

garwal)

Court Master

Court Master